

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

08/07/2019

C.P./260/60/2018

O.A./260/184/2014

AKLU MURUM

-V/S-

MR S PRASAD AND ORS

ITEM NO:43

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: None

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. On the previous dates also no one was present on behalf of the applicant. This C.P. has been filed for non compliance of the order dated 06.04.2018 by which the respondents were directed to consider the case of the applicant for providing employment assistance. Since no one on behalf of the applicant is present to inform about the present status of the case the C.P. is not admitted and accordingly dismissed.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>